

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 114
CP(IB) 319 of 2020

Order under Section 94 IBC

IN THE MATTER OF:

Bhushan Pankaj Valia
Personal Gaurantor to UIC Corporation Pvt Ltd & Ors

.....Applicant

Order delivered on ..19/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

Learned Counsel Ms. Anjali Nirav Choksi appeared for the IRP.
Learned CA Mr. Kiran Shah appeared for the Liquidator.

ORDER

We direct IRP to make the Secured Creditors as the parties.

Matter stands adjourned to 07.09.2021

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

SK

(MADAN B. GOSAVI)
MEMBER (JUDICIAL)